

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF SHRI. SHANKAR GOVIND BORLEPWAR**  
**COURT 20 ASST SESSIONS JUDGE**  
**Criminal Cause List Dated 03-07-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>APPEARANCE</u></b>				
1	SESSIONS CASE	100672/2019	The State of Maharashtra - V.B. Nagar Police Station Vs Mohd. Aamil Mozis Hussain and Ors. 01	APP
2	SESSIONS CASE	100003/2020	The State of Maharashtra - Worli Police Station Vs Ajay Prakash Bhande and Others 02	APP
<b><u>AWAITING R AND P</u></b>				
3	SESSIONS CASE	100693/2019	The State of Maharashtra - Pant Nagar Police Station Vs Krishna @ Bodya Vijay Shelar	APP
<b><u>REPORT</u></b>				
4	SESSIONS CASE	100500/2019	The State of Maharashtra - Nehrunagar Police Station Vs Imran Hasmat Khan and Ors. 02	APP

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